

**Seventeenth Loksabha**

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**Title: Regarding withdrawal of the Proposal to dilute the functions of the Rubber Board- Laid.**

**SHRI ANTO ANTONY (PATHANAMTHITTA):** I request the Government to kindly dispel the apprehensions of the Rubber growers in the country regarding the dilution of the Rubber Act and the Rubber Board. Early this year, the Government proposed the Rubber Promotion and Development Bill, 2022. Accordingly, the Government sought the opinion of all the stakeholders associated with the rubber sector, in which two questions were set forth. These questions were about the responses of the stakeholders to the move to convert the Rubber Act, the Act passed by Parliament, into an executive decree or replace it with a new Act. It was learned that the overwhelming majority of the stakeholders demanded to maintain the status quo. Retaining the Rubber Board in its present form is essential for the survival of 93 percent of the rubber growers in the country, I request the Government to withdraw the move to dilute the functions of the Rubber Board.